

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 41

IA 2097/2023 IA 2638/2023 In C.P. (IB)/1661(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 12.04.2024

NAME OF THE PARTIES: DEEPAK ADVERTISING AND
MARKETING V/s GOURMET
RENAISSANCES PVT. LTD.

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Ms. Shivani Gera, Advocate appeared for the Assignee.
2. Mr. Amir Arsiwala, Advocate a/w Mr. Ishvendra Tiwari, Advocate i/b Sonal Doshi & Co. appeared for the Respondents.
3. Learned Counsel for the Assignee appears and informs that they have filed necessary application for bringing themselves on record. However, same is yet to be numbered.
4. Learned Counsel for the Applicant is directed to serve copy of the application to Respondent.
5. List this matter on **29.04.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)